

काशीराज को अलग बनाने की मांग हो रही है, पाटलीपुत्र को अलग बनाने की मांग हो रही है . . .

श्री वाई० बी० चव्हाण : महावीर जी को कह दीजिए ।

श्री राजनारायण : . . . और अवधराज को अलग बनाने की मांग हो रही है । इसलिए अगर प्राचीन नामों के मोह में इस देश को बरबाद कराने की ओर यह सरकार नहीं चलना चाहती और विभिन्न भागों को फिर से उकसा कर निभाना नहीं चाहती, तो दृढ़ता के साथ सरकार कहें कि जो हो चुका, हो चुका, अब आगे किसी राज्य को टुकड़ों में नहीं बांटा जायेगा ।

श्री विद्या चरण शुक्ल : यह जो माननीय सदस्य का मुझाव है बड़ा सामयिक है और हम लोग इससे पूर्णतः सहमत हैं ।

श्री राजनारायण : हुंस कर जवाब देने की बजाय गम्भीरता से जवाब दें ।

INDIAN SCHOOL OF INTERNATIONAL STUDIES

V. SHRI KRISHAN KANT : j SHRI R. P. SINHA :

Will the Minister of EDUCATION be pleased to state :

whether it is a fact that the visiting committee of the University Grants Commission had recommended that the Indian School of International Studies may be given recognition under Section 3 of the University Grants Commission Act for a further period of five years;

(b) whether it is a fact that the Ministry of Education agreed to grant the recognition for an indefinite period in view of the legal implications ; and

(c) if so, what remedial measures Government propose to take to remove the legal lacuna?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

†The question was actually asked on the floor of the House by Shri Krishan Kant.

(b) and (c) The recognition for an indefinite period was granted in view of the advice given by the Ministry of Law that Section 3 of U.G.C. Act, 1956 did not authorise the Government to issue the notification for a limited period. As the Government of India has the power to revoke the notification at any time and this is more extensive than the power to issue notification for a limited period, no remedial measures are necessary.

SHRI KRISHAN KANT: May I know from the Government if they are aware that the Estimates Committee while giving its report had referred to both the points of view as they appeared before the Estimates Committee and because of that it has recommended that this should be done? In view of the recommendations made by the Estimates Committee, why was it not made clear? May I know from the Government what they have done about the other recommendations of the Estimates Committee? Could they tell us which have been accepted and adopted and which have not been? And Government have also appointed another Committee to look into the affairs of the present school. What recommendations have they made and how far have they been accepted?

SHRI BHAGWAT JHA AZAD : Sir, we are aware of the Estimates Committee's Report and the point regarding this notification being issued as mentioned in the Estimates Committee's Report. We are considering the Estimate Committee's Reports for implementation and very shortly Government will take a decision on that. As far as the third point is concerned about another Committee that was appointed, they have also submitted their recommendations. We were required to set up a Committee after five years to review the working of this School. Accordingly, a Committee was set up of three persons and they have already submitted their recommendations, in which they have suggested far wide changes, that the Research Fellowships should be forthwith abolished, that the number of members should be such and such and they have suggested that the area study need not be extended any further. So, I find that both in the Estimates Committee and this Committee, there is a large

measure of common ground. Government is considering both the Reports and wants to implement them.

SHRI KRISHAN KANT: Sir, may I...

MR. CHAIRMAN : Mr. Krishan Kant, try to put short questions. Your question itself takes two minutes.

SHRI A. G. KULKARNI : You are looking at the other side, Sir.

MR. CHAIRMAN : I am looking on all sides. Please do not comment on which side I am looking. It is not just.

SHRI KRISHAN KANT : Is the Government aware of the fact and has it been brought to its notice that the School of International Studies while deposing before the Committee said that they did not know about Russian experts in regard to various area studies that the School is having? Particularly, they know that the Estimates Committee had recommended that there is an imbalance in the study in favour of West because money is coming from them. For example, in the recent syllabus that has been drawn up, they have not included the study of the works of Stalin or Lenin or Marx; in the Soviet study it is not included. For Chinese studies, what is included now is Kuomintang China starting from 1920 and not fusion of modern China starting from 1840. Is this the way that the various recommendations of the Reports are going to be implemented? I want to know whether they are going to be implemented or not.

SHRI BHAGWAT JHA AZAD : Sir, as I said, these details are known to us. The hon. Member naturally has studied the Report very thoroughly. I have also seen that. We are considering the Report and we will shortly take steps to implement them.

श्री सुन्दर सिंह भंडारी : मैं शिक्षा मंत्री जी से पूछना चाहूंगा कि क्या उनके ध्यान में एस्टीमेट कमेटी की वह टिप्पणी आई है, जिसमें कहा गया है कि इस स्कूल आफ इन्टरनेशनल स्टडीज में एन्सियेन्ट इंडियन कल्चर के बारे में घोष होना चाहिये। इस चीज के बारे में पहले डा० राधा-कृष्णन् ने जब वे राष्ट्रपति और इस संस्था के

विजिटर थे आवह किया था, लेकिन इस संस्था ने अभी तक इस बात की तरफ ध्यान नहीं दिया है। उसका अधिक ध्यान इस समय कामनवैल्थ स्टडीज की तरफ है और इसका कारण यह है कि इस समय जो डायरेक्टर साहब हैं, वे कामनवैल्थ डिपार्टमेंट के प्रमुख हैं और यही कारण है कि इस स्कूल का ध्यान उस तरफ लगा हुआ है और जो मुख्य चीज है, महत्व की चीज है और जिसके बारे में एस्टीमेट कमेटी ने भी ध्यान दिलाया है कि इस संस्था को एन्सियेन्ट इंडियन कल्चर पर घोष करना चाहिये। उस सिफारिश को लागू करवाने के लिए आपके मंत्रालय की तरफ से अब तक क्या कदम उठाये जा चुके हैं ?

श्री भागवत झा आजाद : यह बात सही है कि एस्टीमेट कमेटी ने अपनी रिपोर्ट में कहा है कि एन्सियेन्ट इंडियन कल्चर के संबंध में विस्तार से इस संस्था में घोष किया जाय। यह बात भी सही है कि कामनवैल्थ डिपार्टमेंट के बारे में विस्तार से घोष किया गया है, इस इन्स्टीट्यूट में। यह बात भी सही है कि वे स्वयं इसके अध्यक्ष हैं। हम कोशिश कर रहे हैं कि एस्टीमेट कमेटी ने जो कुछ कहा है, उस पर वह अमल करे।

SHR! P. C. MITRA : May I know whether the Executive Council of the School of International Studies many times rejected and brushed aside the recommendations of the Academic Council and also whether it is not a fact that a number of senior scholars were made to leave as a result of the bu nocratic and unacademic behaviour of the authorities, particularly of the Director?

SHRI BHAGWAT JHA AZAD : Sir, about the first part of the question that the Executive Council has many times side the decisions of the Academic Council. I would like to have notice. I cannot say about it. About the second part of the question, very often in all institutions people come and go. So also it is in this. Our attention has not been drawn to any particular case in which it could have been said that it was due to the misbehaviour of the Director.

SHRI KRISHAN KANT : I had earlier referred to all that this School is doing. He says, I do not know.

श्री राजनारायण : श्रीमन्, मैं सरकार से यह जानना चाहता हूँ कि सरकार को इस इंडियन स्कूल आफ इंटरनेशनल स्टडीज से क्या मोहम्बत है और ईस्टर्न कल्चर से प्यार नहीं है और ऐसा क्यों है। इस सवाल का गम्भीरता से और मोच विचार करके जवाब चाहिये, क्योंकि इस सदन में इस सवाल को चार पांच बार उठाया जा चुका है। मैं यह भी जानना चाहता हूँ कि उसके जो सम्पूर्ण कोर्स हैं, जो विषय वहाँ पर पढ़ाये जाते हैं, उनको कौन निर्धारित करना है। मुख्य प्रश्न यह है कि क्या पढ़ाया जाय और क्या न पढ़ाया जाय, इसका निर्धारण क्या सरकार करती है या सरकार का इसमें कुछ हाथ है। इसमें एपाइन्टमेंट कैसे होते हैं। जो बोर्ड आफ गवर्नर कहा जाता है या लाट साहब का बोर्ड कहा जाता है, वह बोर्ड कैसे बनता है और कौन बनाता है तथा भारत सरकार का इसमें क्या हाथ है। कुञ्जरू साहब इसमें कब तक रहेंगे, क्योंकि हम बहुत उलझन में हैं इसकी दुर्दशा को सुनते सुनते।

SHRI AKBAR ALI KHAN : Dr. Kunzm is a great educationist, and he 'not be referred to here.

MR. CHAIRMAN : I must also say this : Once a Member puts a supplementary question, it shall be the first and the last question. I cannot allow people to get up every time.

श्री भागवत झा आजाद : इस संस्थान का अपना संविधान है और उसके अन्तर्गत वह अपनी एक्जीक्यूटिव कांसिल या अन्य विषय समिति का स्वयं निर्माण करती है। विषयों को पढ़ाने के संबंध में समिति को अधिकार है और इन विषयों के संबंध में सम्भवतः वे यू० जी० सी० में पूछ लिया करते हैं। सरकार की तरफ से कुछ सलाह नहीं दिये जाते हैं।

I ARJUN ARORA : Sir, Mr. Krishan Kant referred, and the Minister seemed to agree, that the course of studies in this School is very largely influenced by the American foreign aid which this institution has been showered upon lavishly. May I know if the

Minister has the details of American aid received by this ISIS during the [ast three years and, if so, which "were the Foundations which gave it money?

SHRI BHAGWAT JHA AZAD : Sir, at the outset, I must say that I do not agree about this that this institution has got very much influenced by the American foreign aid. The hon. Member was quoting from the Estimates' Committee's Report. It has been said—it is true—that the study in this institute had been very much overbalanced in the sense that it is for the West, not so much for the other part of the world. With that statement of the Estimates Committee's Report I agree, but not with this one which the hon. Member has tried to put into my mouth. About the details of the aid, I have given them in this House some time before. At present, I cannot recollect those details about how much it has got from the Western countries.

PROF. SAIYTD NURUL HASAN : Will the hon. Minister assure this House that before he takes any decision in regard to the set-up of the Indian School of International Studies he will consult the University Grants Commission?

SHRI BHAGWAT JHA AZAD :
Yes, Sir.

ALLOCATION OF FOREIGN' EXCHANGE TO INCREASE SHIPPING TONNAGE

*495. **SHRI A. G. KULKARNI :** Will the Minister of TRANSPORT AND SHIPPING be pleased to state—

(a) whether it is a fact that hurdle arc being put in the way of according free foreign exchange allocation of Rs. 15 crores to raise the shipping tonnage from about 2 million g.r.t. at the end of Third Plan to 3.5 million g.r.t. by 1970-71; and

(b) if so, the reasons therefor and how they will be overcome in order to keep the planned programme of raising the u.r.t. tonnage according to schedule?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b) A statement is placed on the Table of the House.